

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

RA No.392/2000 in  
OA No.117/2000

New Delhi this the 4th day of December, 2000.

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman  
Hon'ble Mr. Govindan S. Tampi, Member (A)

V.K. Shridhar

-Applicant

Versus

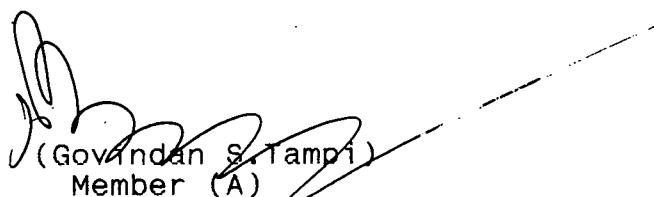
Union of India & Ors.

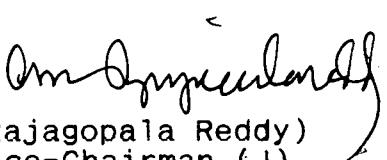
-Respondents

ORDER (By Circulation)

By Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)

Having perused the RA, we are unable to find any error apparent on the face of the record in the judgment. The applicant seeks to raise the issues which are not relevant for consideration. The R.A. is dismissed, in circulation.

  
(Govindan S. Tampi)  
Member (A)

  
(V. Rajagopala Reddy)  
Vice-Chairman (J)

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